

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :25/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/18699/2025 BLAPL/6520/2025	SALIM MOHAMMAD @ SALEEM AHAMMAD VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KORAPUT SADAR /192 /2024 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000130/2024
2	D-BLAPL/18707/2025 BLAPL/6521/2025	SUNIL RAJHANS @ RAJAHANSA VS STATE OF ODISHA	CHHABI BEHERA VS	CHOUDWAR /319 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000495/2025
3	D-BLAPL/18708/2025 BLAPL/6522/2025	RAJ KISHORE BEHERA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	//0 SPECIAL JUDGE,NAYAGARH(Nayagarh ) SPL. 2(a)C.C./0000005/2025
4	D-BLAPL/18710/2025 BLAPL/6523/2025	RAJA @ KRUPASINDHU BEHERA VS STATE OF ODISHA	CHHABI BEHERA VS	CHOUDWAR /319 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000495/2025
5	D-BLAPL/18275/2025 BLAPL/6524/2025	TUNA BHUTIA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BANARAPAL /64 /2025 DISTRICT AND SESSIONS JUDGE,ANGUL CT/0000443/2025
6	D-BLAPL/18079/2025 BLAPL/6525/2025	PAPI @ JYOTI RANJAN JENA VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	TALABANIA /46 /2025 S.D.J.M.,PURI(Puri) GR/0000304/2025
7	D-BLAPL/18240/2025 BLAPL/6526/2025	ADITYA SINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JHARSUGUDA SADAR /215 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0001102/2025
8	D-BLAPL/18375/2025 BLAPL/6527/2025	JENIS NAYAK VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	//0 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000239/2025
9	D-BLAPL/18563/2025 BLAPL/6528/2025	TOFAN PARIDA VS STATE OF ODISHA	KULDEEP MOHANTY VS	DASPALLA /160 /2025 J.M.F.C.,DASAPALLA(Nayagarh ) GR/0000273/2025
10	D-BLAPL/18722/2025 BLAPL/6529/2025	GUPTESWAR PANDA @ CHANDAN VS STATE OF ODISHA	SIDHANT DAS VS	TALABANIA /31 /2025 S.D.J.M.,PURI(Puri) GR/0000224/2025
11	D-BLAPL/18564/2025 BLAPL/6530/2025	MANOJ KUMAR PARIDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TANGI (KHURDA) /498 /2023 2ND A.D.J,KHURDA(Khordha ) ST/0000023/2024

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12	D-BLAPL/18558/2025 BLAPL/6531/2025	AKSHYA NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS	GHANTAPADA /81 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000125/2025
13	D-BLAPL/18644/2025 BLAPL/6532/2025	SAMIM ANSARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DHARAMGARH /33 /2025 A.D.J.,DHARAMGARH(Kalahandi) CT/0000035/2025
14	D-BLAPL/18746/2025 BLAPL/6533/2025	SANTOSH SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /276 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000502/2025
15	D-BLAPL/18646/2025 BLAPL/6534/2025	BIBASCHA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// SPECIAL JUDGE,BALLIGUDA(Kandhamar) 2(A)CC/0000018/2025
16	D-BLAPL/18681/2025 BLAPL/6535/2025	DEEPAK KUMAR BHOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /81 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000295/2025
17	D-BLAPL/18688/2025 BLAPL/6536/2025	UMAKANTA MAJHI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PATNAGARH /162 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000617/2025
18	D-BLAPL/18749/2025 BLAPL/6537/2025	JUDHISTIR DALEI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PIPLI /123 /2025 J.M.F.C.,PIPLI(Puri) GR/0000194/2025
19	D-BLAPL/15661/2025 BLAPL/6538/2025	BULU ROUT VS STATE OF ODISHA	LAL MOHAN MISHRA VS	BORIGUMMA /38 /2025 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000019/2025
20	D-BLAPL/18589/2025 BLAPL/6539/2025	BIJAY KUMAR DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamar) 2(A)CC/0000025/2025
21	D-BLAPL/15870/2025 BLAPL/6540/2025	DEBA DAS VS STATE OF ODISHA	GOREKHANATH DAS VS	JATNI P.S. /511 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWAR TR/0000669/2024
22	D-BLAPL/18750/2025 BLAPL/6541/2025	RISHU KUMAR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	//0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000021/2025
23	D-BLAPL/18614/2025	KUNA NAHAK @ MANIA	JUGALA KISHORE PANDA	SHERAGADA /222 /2025

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	BLAPL/6542/2025	VS STATE OF ODISHA	VS	J.M.F.C., SERAGARA(Ganjam) GR/0000241/2025
24	D-BLAPL/18613/2025 BLAPL/6543/2025	SAMIR DEBNATH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000038/2025
25	D-BLAPL/18625/2025 BLAPL/6544/2025	BISWAJIT DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000038/2025
26	D-BLAPL/18636/2025 BLAPL/6545/2025	GOUTAM MAHALA @ GOUTAM MAHAL VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SIMULIA /11 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000074/2025
27	D-BLAPL/18821/2025 BLAPL/6546/2025	PRADEEP NAIK VS STATE OF ODISHA	DEVASHIS PANDA VS	JARAPADA /391 /2023 A.D.J.,ANGUL(Anugul ) CT/0000199/2024
28	D-BLAPL/18657/2025 BLAPL/6547/2025	RAMA CHANDRA KHARA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /212 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000130/2024
29	D-BLAPL/18669/2025 BLAPL/6548/2025	DAKTAR @ KARTIKESWAR SUBUDHI VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /290 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0000584/2025
30	D-BLAPL/18827/2025 BLAPL/6549/2025	SIBANA MAJHI VS STATE OF ODISHA	MAHES DAS VS	BELAGARH /20 /2024 A.D.J.,BALLIGUDA(Kandhamal) ST/0000061/2024
31	D-BLAPL/18693/2025 BLAPL/6550/2025	ARJUN BAGH VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	JEYPURE TOWN /123 /2023 A.D.J.,JEYPURE(Koraput) CT/0000098/2023
32	D-BLAPL/18695/2025 BLAPL/6551/2025	PAPU @ ANIRODHA NAIK VS STATE OF ODISHA	SATYA JEET ROUT VS	N.T.P.C. /140 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar) GR/0001691/2024
33	D-BLAPL/18831/2025 BLAPL/6552/2025	NIGAM PRADHAN VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	K.NUAGAON /368 /2024 J.M.F.C.,DIGAPAHANDI(Ganjam) GR/0000561/2024
34	D-BLAPL/18617/2025 BLAPL/6553/2025	ABHAY KUMAR SAHOO VS	PRAVAT KUMAR NAYAK VS	BANARAPAL /64 /2025 A.D.J.,ANGUL(Anugul )

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35	D-BLAPL/18802/2025 BLAPL/6554/2025	STATE OF ODISHA CHANDAN KUMAR JENA VS	ALOK KUMAR DAS VS	CT/0000443/2025 NIALI /254 /2025 J.M.F.C.,NIALI(Cuttack) GR/0000241/2025
36	D-BLAPL/18782/2025 BLAPL/6555/2025	STATE OF ODISHA OM MADHABA NAIK VS	LOKANATH NAIK VS	JAGATPUR /30 /2024 AD-HOC A.D.J. (FTC-II),CUTTACK(Cuttack) Spl/0000102/2024
37	D-BLAPL/16820/2025 BLAPL/6556/2025	STATE OF ODISHA TIBURAM HANTAL VS	ASIT KUMAR JENA VS	PAPERMETLA P.S. /17 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000438/2024
38	D-BLAPL/18783/2025 BLAPL/6557/2025	STATE OF ODISHA CHANDAN KUMAR VS	PARTHA SARATHI DAS VS	// SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000019/2025
39	D-BLAPL/18756/2025 BLAPL/6558/2025	STATE OF ODISHA KRUSHNA SETHI VS	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /176 /2025 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000270/2025
40	D-BLAPL/18779/2025 BLAPL/6559/2025	STATE OF ODISHA SUBHASH SONI @ SUBHASH VS	ANITA SAHOO VS	G.R.P.S. (TITLAGARH) /59 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000030/2025
41	D-BLAPL/18838/2025 BLAPL/6560/2025	STATE OF ODISHA CHETAK KATA VS	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA SADAR /138 /2024 SPECIAL JUDGE(POCSO),BHAWANIPATNA Spl/0000323/2024
42	D-BLAPL/18637/2025 BLAPL/6561/2025	STATE OF ODISHA SURENDRA KUMAR VS	PANCHANAN PANI VS	MUNIGUDA /126 /2020 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000061/2020
43	D-BLAPL/18844/2025 BLAPL/6562/2025	STATE OF ODISHA MANA @ MANOJ DEHURY VS	PRADEEP KUMAR PARIDA VS	ATHGARH /126 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(Cuttack) CT/0000300/2025
44	D-BLAPL/18854/2025 BLAPL/6563/2025	STATE OF ODISHA SUBASH SAHOO VS	CHIRANJIB ROUT VS	TALCHER TOWN /928 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0001628/2024
45	D-BLAPL/18780/2025 BLAPL/6564/2025	STATE OF ODISHA BIDYADHAR DHAL VS	SATYA RANJAN MULIA VS	BARI RAMACHANDRA /16 /2025 JMFC, BARIPAL(Jajapur ) CT/0000120/2025

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46	D-BLAPL/18855/2025 BLAPL/6565/2025	SUBASH SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /1050 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0002031/2024
47	D-BLAPL/18859/2025 BLAPL/6566/2025	SUBASH SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /820 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0001450/2024
48	D-BLAPL/18668/2025 BLAPL/6567/2025	BABU NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /427 /2020 A.D.J.,BHANJANAGAR(Ganjam) ST/0000106/2025
49	D-BLAPL/18727/2025 BLAPL/6568/2025	JADU RANA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL TOWN /430 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000913/2025
50	D-BLAPL/18581/2025 BLAPL/6569/2025	DULA MADI @ DULA MADHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PODIA PS /43 /2022 DISTRICT AND SESSIONS JUDGE,MALK CT/0000096/2022
51	D-BLAPL/17528/2025 BLAPL/6570/2025	PABITRA MIRDHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PURUNAKATAK /147 /2024 DISTRICT & SESSIONS JUDGE,BOUDH( ST/0000010/2025
52	D-BLAPL/17733/2025 BLAPL/6571/2025	MANAS KUMAR SAHU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	JARAPADA /96 /2023 DISTRICT AND SESSIONS JUDGE,ANGU CT/0000295/2023
53	D-BLAPL/18805/2025 BLAPL/6572/2025	ADITYA NAIK VS STATE OF ODISHA	ABESH KAMAL VS	CHHENDIPADA /143 /2025 J.M.F.C.,CHHENDIPADA(Anugul ) GR/0000354/2025
54	D-BLAPL/17943/2025 BLAPL/6573/2025	BISWARANJAN PATTANAYAK VS STATE OF ODISHA	PRATIK NAYAK VS	JAJPUR ROAD /70 /2025 A.D.J.,JJPUR ROAD(Jajapur ) ST/0000033/2025
55	D-BLAPL/18160/2025 BLAPL/6574/2025	SANJIP DIGAL VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	DARINGBADI /15 /2025 AD-HOC A.D.J.(FTSC),PHULBANI(Kandh Spl/0000005/2025
56	D-BLAPL/18147/2025 BLAPL/6575/2025	SAKTIPADA PURI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SINGLA /179 /2017 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000181/2020
57	D-BLAPL/18384/2025	KULU @ ANANDA NAIK	ABHINANDAN PRADHAN	TALCHER TOWN /387 /2025

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	BLAPL/6576/2025	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar
58	D-BLAPL/18549/2025 BLAPL/6577/2025	M. MUNA @ GUNA VS STATE OF ODISHA	ASIT KUMAR JENA VS	GR/0000773/2025 BANKI /127 /2025 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttac
59	D-BLAPL/19007/2025 BLAPL/6578/2025	RAJENDRA DISARI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	GR/0000172/2025 POTTANGI /18 /2025 SPECIAL JUDGE,KORAPUT(Koraput)
60	D-BLAPL/18566/2025 BLAPL/6579/2025	SAROJ @ SANJAY MALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TR/0000043/2025 DHARMASALA /289 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur )
61	D-BLAPL/18806/2025 BLAPL/6580/2025	ARAKHITA PRADHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	CT/0000960/2025 MANAMUNDA /137 /2023 ADDL.SESION JUDGE CUM SPL.JUDGE
62	D-BLAPL/18569/2025 BLAPL/6581/2025	SANDEEP S VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	Spl/0000149/2023 KORAPUT GRPS /16 /2025 SPECIAL JUDGE,KORAPUT(Koraput)
63	D-BLAPL/17802/2025 BLAPL/6582/2025	B.PRADEEP RAO VS STATE OF ODISHA	DEBI PRASAD MOHAPATRA VS	TR/0000071/2025 CANTONMENT ROAD /15 /2025 J.M.F.C.(II),CUTTACK(Cuttack)
64	D-BLAPL/18083/2025 BLAPL/6583/2025	JITUN SAHU @ JITU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	GR/0000084/2025 KABISURYANAGAR /370 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam)
65	D-BLAPL/18578/2025 BLAPL/6584/2025	VICKY @ DINESH BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	GR/0000366/2025 ANGUL TOWN /147 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
66	D-BLAPL/18099/2025 BLAPL/6585/2025	PANCHU @ PANCHANAN NAIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	GR/0000304/2025 BHANJANAGAR /436 /2024 ASST. SESSIONS JUDGE, BHANJANAGA
67	D-BLAPL/18572/2025 BLAPL/6586/2025	SUDHIR KS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ST/0000122/2024 KORAPUT GRPS /16 /2025 SPECIAL JUDGE,KORAPUT(Koraput)
68	D-BLAPL/18811/2025 BLAPL/6587/2025	MITU @ PRASANTA KUMAR MOHANTY VS	SATYABRATA DASH VS	TR/0000071/2025 DHARMASALA /322 /2025 J.M.F.C.,CHANDIKHOLE(Jajapur )

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69	D-BLAPL/17399/2025 BLAPL/6588/2025	STATE OF ODISHA ALOK SINGH VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	CT/0001044/2025 KODALA /335 /2025 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/0000013/2025
70	D-BLAPL/18814/2025 BLAPL/6589/2025	GOURAV SANTOSH NAMPALLE @ GAOURAV VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	//0 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000010/2025
71	D-BLAPL/18862/2025 BLAPL/6590/2025	PRAKASH BHUTIA @ LULU BHUTIA VS STATE OF ODISHA	ADITI HOTA VS	NALCO /155 /2023 AD-HOC A.D.J.(FTSC),ANGUL(Anugul ) CT/0000222/2024
72	D-CMAPL/24369/2025 CMAPL/179/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	ADV. VS	// () //
73	D-CMAPL/24383/2025 CMAPL/180/2025	SANJIB KUMAR RATH VS STATE OF ODISHA	ADV. VS	// () //
74	D-CMAPL/24373/2025 CMAPL/181/2025	ABHAYA KUMAR SAHU VS STATE OF ODISHA	ADV. VS	// () //
75	D-CMAPL/24379/2025 CMAPL/182/2025	GURU CHARAN SAHU VS STATE OF ODISHA	ADV. VS	// () //
76	D-CMAPL/24390/2025 CMAPL/183/2025	PRASANTA KUMAR PANDA VS STATE OF ODISHA	ADV. VS	// STATE EDUCATION TRIBUNAL,BHUBANESHWAR Gia/0000164/2013
77	D-CMP/23076/2025 CMP/920/2025	DHANURDHARA MAHALIK VS SIDHARTHA SANKAR PANDA	SOURAV DAS VS	// DISTRICT & SESSIONS JUDGE,BALASORE IA/0000007/2025
78	D-CMP/23013/2025 CMP/921/2025	BASANTI NAYAK VS NITYANANDA BISWAL	MANOJ PANIGRAHI VS	// CIVIL JUDGE (SD),KENDRAPARA(Kendrapara) EC/0000002/2011
79	D-CMP/23883/2025 CMP/922/2025	SUMATI BEHERA VS BAIRAGI BEHERA	BISWAJIT MOHAPATRA VS	// 3RD ADDL.CIVIL JUDGE(S.D.),BALASORE CS/0000547/2012

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80	D-CMP/22104/2025 CMP/923/2025	RADHAKRUSNA BEHERA VS HAREKRUSHNA BEHERA	DWARIKA PRASAD MOHANTY VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) IA/0000020/2025
81	D-CONTAC/24290/2025 CONTAC/3/2025	KANAKALATA SAHOO VS P.L.HARANADH,CHAIRMAN,IRTS	DIGAMBARA MISHRA VS	// ()
82	D-CONTC/21170/2025 CONTC/2689/2025	DILLIP SITHA VS PRAVATI MOHARANA,OAS	PRADEEPTA KUMAR SWAIN VS	// ()
83	D-CONTC/22274/2025 CONTC/2690/2025	TRINATH NAYAK VS UMAKANTA SETHI, BLOCK EDUCATION OFFICER, NAYAGARH	ADV VS	// ()
84	D-CONTC/22307/2025 CONTC/2691/2025	NAKULA SAHOO VS UMAKANTA SETHI, BLOCK EDUCATION OFFICER, NAYAGARH	ADV VS	// ()
85	D-CONTC/22372/2025 CONTC/2692/2025	ANANTA CHARAN PRADHAN VS SHALINI PANDIT,IAS	ADV. VS	// ()
86	D-CONTC/22374/2025 CONTC/2693/2025	KRUSHNA CHANDRA SAMAL VS SHALINI PANDIT,IAS	ADV. VS	// ()
87	D-CONTC/24515/2025 CONTC/2694/2025	LINGARAJ KHATAI VS DIPAK KUMAR PARHI,OES 1	ADV. VS	// ()
88	D-CONTC/24518/2025 CONTC/2695/2025	SULOCHANA NAYAK VS DIPAK KUMAR PARHI,OES I	ADV. VS	// ()
89	D-CONTC/24393/2025 CONTC/2696/2025	BHAGIRATHI SAMAL VS ANU GARG,IAS	ADV. VS	// ()
90	D-CONTC/24784/2025 CONTC/2697/2025	SUKANTI KHUNTIA VS ANU GARG,IAS	ADV. VS	// ()
91	D-CONTC/18900/2025	JAGABANDHU MISHRA	ADV.	//

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	CONTC/2698/2025	VS	VS	0
		ARAVIND AGARWAL, IAS		//
92	D-CONTC/21089/2025	DEBASISH CHOUDHURY	ADV.	//
	CONTC/2699/2025	VS	VS	0
		SATYAJIT MOHANTY,OAS		//
93	D-CONTC/22276/2025	SURESH CHANDRA PARIDA	ADV	//
	CONTC/2700/2025	VS	VS	0
		ASWATHY S, IAS		//
94	D-CONTC/22352/2025	AKSHAYA KUMAR NAYAK	ADV.	//
	CONTC/2701/2025	VS	VS	0
		DR.CHANDRA SEKHAR PADHLENGNR. IN CHIEF, W.R DEPT., ODISHA		//
95	D-CONTC/22390/2025	PRAKASH CHANDRA SINGH	ADV.	//
	CONTC/2702/2025	VS	VS	0
		SUBRAT KUMAR PANDA, IAS		//
96	D-CONTC/22392/2025	BASANT KUMAR HOTA	ADV.	//
	CONTC/2703/2025	VS	VS	0
		SUBRAT KUMAR PANDA,IAS		//
97	D-CONTC/22397/2025	SATYABADI CHAULIA	ADV.	//
	CONTC/2704/2025	VS	VS	0
		SUBRAT KUMAR PANDA,IAS		//
98	D-CONTC/23649/2025	SAROJAKANTA MOHAPATRA	ADV.	//
	CONTC/2705/2025	VS	VS	0
		USHA PADHEE,P.SECY., HOUSING AND U.D DEPT.		//
99	D-CONTC/23164/2025	GEETI RANJAN MOHAPATRA	ADV.	//
	CONTC/2706/2025	VS	VS	0
		SATYABRATA SAHOO, IAS		//
100	D-CONTC/24641/2025	BANABIHARI NAYAK	ADV.	//
	CONTC/2707/2025	VS	VS	0
		ARVIND AGARWAL,IAS		//
101	D-CONTC/24642/2025	MANMATH KUMAR PATRA	ADV.	//
	CONTC/2708/2025	VS	VS	0
		ARVIND AGARWAL,IAS		//
102	D-CONTC/24645/2025	NILAMANI LENKA	ADV.	//
	CONTC/2709/2025	VS	VS	0

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103	D-CONTC/24646/2025 CONTC/2710/2025	ARVIND AGARWAL,IAS AMARENDRA PATI VS	ADV. VS	// // ()
104	D-CONTC/24648/2025 CONTC/2711/2025	ARVIND AGARWAL,IAS SREEKANTA DAS VS	ADV. VS	// // ()
105	D-CONTC/25188/2025 CONTC/2712/2025	ARVIND AGARWAL,IAS ASITA KUMAR NAYAK VS	ADV. VS	// // ()
106	D-CONTC/18368/2025 CONTC/2713/2025	PRITIPANA MISHRA,TAHASILDAR JATNI,KHURDA JHARANA RANI SARANGI VS	ADV. VS	// // ()
107	D-CONTC/19977/2025 CONTC/2714/2025	ROOPA ROSAN SAHU, I.A.S. RITA MALIK VS	ADV. VS	// // ()
108	D-CONTC/24970/2025 CONTC/2715/2025	ASHOK KUMAR MOHANTY, B.D.O,PATTAMUNDAI,KENDRAPARA JAGANNATH SAHU VS	ADV. VS	// // ()
109	D-CONTC/21632/2025 CONTC/2716/2025	DEBADUTTA PRADHAN,TAHASILDAR,CUTTACK GOURANGA ROUT VS	ADV. VS	// // ()
110	D-CONTC/22078/2025 CONTC/2717/2025	MANOJ SATYAWAN MAHAJAN,IAS SATYA PRAKASH SWAIN VS	ADV. VS	// // ()
111	D-CONTC/22099/2025 CONTC/2718/2025	BHUPENDRA SINGH POONIA,COMMNR.-CUM-SECY., EMPLOYMENT AND TECHNICAL EDUCATION AND TRAINING SUJATA RAY VS	ADV. VS	// // ()
112	D-CONTC/25386/2025 CONTC/2719/2025	BHUPENDRA SINGH POONIA,COMMNR. CUM SECY., EMPLOYMENT AND TECHNICAL EDUCATION AND TRAINING DR.SUJATA SAHOO VS	ADV. VS	// // ()
113	D-CONTC/25272/2025 CONTC/2720/2025	MADAN CHAURASIA,DY. SECY. LABOUR AND E.S.I DEPT. MAHENDRA TIADI VS	ADV. VS	// // ()
		SANJAY KUMAR SINGH,IAS		//

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114	D-CRLA/16971/2025 CRLA/708/2025	NILESH KUMAR KAR VS STATE OF ODISHA (O.P.I.D)	TARA PRASAD MOHAPATRA VS	EOW,BHUBANESWAR /15 /2023 PRESIDING OFFICER, O.P.I.D. COURT,B CT/0000001/2023
115	D-CRLA/18481/2025 CRLA/709/2025	CHANDRA ROUT VS STATE OF ODISHA	SARBESWAR SAHOO VS	RAIGHAR /206 /2023 A.D.J.,UMERKOTE(Nabarangapur ) TR/0000010/2024
116	D-CRLA/14812/2025 CRLA/710/2025	NANDA@HITENDRA PATTANAİK VS STATE OF ODISHA	GOREKHANATH DAS VS	JATNI P.S. /115 /2024 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000152/2024
117	D-CRLA/15183/2025 CRLA/711/2025	CHANTI SURESH VS STATE OF ODISHA	SHYAM MANOHAR VS	NCB BHUBANESWAR /8 /2018 SPECIAL JUDGE,MALKANGIRI(Malkang TR/0000047/2018
118	D-CRLA/17718/2025 CRLA/712/2025	CHANDRAKANTA MALLICK VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	KUJANGA /6 /2019 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000005/2019
119	D-CRLA/18015/2025 CRLA/713/2025	RUBI@RUBITA ADHIKARI VS STATE OF ODISHA	DEVASHIS PANDA VS	K.NUAGAON /6 /2023 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000141/2023
120	D-CRLA/18297/2025 CRLA/714/2025	JHITRU JANI VS STATE OF ODISHA	ABHINANDAN PRADHAN VS	JHARIGAM /147 /2020 SPECIAL JUDGE(POCSO), NABARANGP TR/0000327/2020
121	D-CRLLP/13708/2025 CRLLP/45/2025	UNION OF INDIA(NCB) VS RAM SAGAR SINGH	DIPTI RANJAN BHOKTA VS	NCB BHUBANESWAR /7 /2021 1ST A.D.J., SAMBALPUR(Sambalpur) TR/0000027/2021
122	D-CRLLP/17829/2025 CRLLP/46/2025	LAXMI CHARAN PANIGRAHI VS DRONA MAJHI	MAHES DAS VS	/ /0 S.D.J.M.,BALLIGUDA(Kandhamal) ICC/0000001/2023
123	D-CRLMA/18296/2025 CRLMA/86/2025	SHOGUN INFRA PROJECTS PVT. LTD., KHURDA VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	AIR FIELD P.S. /345 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0008383/2024
124	D-CRLMC/16783/2025 CRLMC/2268/2025	NARESH UTHANSINGH VS STATE OF ODISHA	MANORANJAN PADHY VS	BAMUNIGAM /49 /2022 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000034/2022
125	D-CRLMC/16986/2025	VISHWAJIT SAHOO	SUKANTA KUMAR NAYAK	/ /0

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	CRLMC/2269/2025	VS PARBATI SAHOO	VS	ASST SESSIONS JUDGE (WOMENS), JAC EXECUTION CASE/0000012/2019
126	D-CRLMC/18508/2025 CRLMC/2270/2025	AMERESH BISWAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	BADAGODA P.S. /435 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha ) CT/0000780/2024
127	D-CRLMC/17582/2025 CRLMC/2271/2025	ANIRUDHA SWAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KODALA /58 /2009 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000186/2009
128	D-CRLMC/18169/2025 CRLMC/2272/2025	RAKESH KUMAR PATTANAIAK @ RAKA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	ABHAYACHANDPUR /81 /2016 CIVIL JUDGE(JD) CUM JMFC, ERSAMA, GR/0000527/2016
129	D-CRLMC/18526/2025 CRLMC/2273/2025	SAI RAM DAS VS STATE OF ODISHA	AMIT KUMAR DAS VS	EOW,BHUBANESWAR /1 /2014 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000083/2014
130	D-CRLMC/18242/2025 CRLMC/2274/2025	BATAKRUSHNA MALLIK VS STATE OF ODISHA	PRAMOD KUMAR ROUT VS	/ /0 JUDGE FAMILY COURT,CUTTACK(Cuttack) CRL.EXN/0000050/2022
131	D-CRLMC/18530/2025 CRLMC/2275/2025	SAROJ KUMAR NAYAK VS STATE OF ODISHA	UMAKANTA BARIK VS	CHANDAHANADI /33 /2025 J.M.F.C.,CHANDAHANADI(Nabarangapur ) GR/0000031/2025
132	D-CRLMC/18451/2025 CRLMC/2276/2025	RAHUL SURANA VS STATE OF ODISHA	SASWAT KUMAR ACHARYA VS	RAGHUNATHPALI /150 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0000644/2025
133	D-CRLMC/18303/2025 CRLMC/2277/2025	SANJAY RAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0004740/2016
134	D-CRLMC/18533/2025 CRLMC/2278/2025	ARABINDA PRADHAN VS STATE OF ODISHA	ANURAG PATI VS	LAIKERA /190 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0001497/2024
135	D-CRLMC/18545/2025 CRLMC/2279/2025	SK.OSIM VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KENDRAPARA /99 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0000893/2025
136	D-CRLMC/18304/2025 CRLMC/2280/2025	SANJAY RAY VS	AMLAN SHAKTI PAUL VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha )

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137	D-CRLMC/18305/2025 CRLMC/2281/2025	STATE OF ODISHA SANJAY RAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ICC/0005473/2016 / /0 J.M.F.C.,BHUBANESWAR(Khordha )
138	D-CRLMC/18587/2025 CRLMC/2282/2025	STATE OF ODISHA SANKAR MEHER VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ICC/0005057/2016 SUBALAYA /19 /2025 S.D.J.M.,BIRAMAHARAJPUR(Sonepur )
139	D-CRLMC/18494/2025 CRLMC/2283/2025	STATE OF ODISHA BIGHNA @ BIGHINI @ BIGHNESWAR NAYAK @ RAJA VS STATE OF ODISHA	LALITENDU MISHRA VS	ICC/0000002/2025 NARASINGHPUR /62 /2017 J.M.F.C.,NARASINGHPUR(Cuttack)
140	D-CRLMC/18609/2025 CRLMC/2284/2025	STATE OF ODISHA PRAKASH KUMAR PRADHAN@PRAKASH JENA VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	CT/0000104/2017 SARANAKUL /82 /2009 ASST. SESSION JUDGE(WOMENS COUR
141	D-CRLMC/18642/2025 CRLMC/2285/2025	STATE OF ODISHA MOHAMMED BASIR@K.BASIR@MD.BASIR@S.K.BASIR VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	ST/0000167/2009 KANJIPANI /25 /2025 J.M.F.C.,KEONJHAR(Kendujhar)
142	D-CRLMC/18449/2025 CRLMC/2286/2025	STATE OF ODISHA MITHUN MOHATO @ NABAKUNJ @ NABAKUNJA MOHATO VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	GR/0000260/2025 POTTANGI /145 /2022 SPECIAL JUDGE,KORAPUT(Koraput)
143	D-CRLMC/17874/2025 CRLMC/2287/2025	STATE OF ODISHA NEELAMADHAB SAHOO VS STATE OF ODISHA	SAYANTAN PANDA VS	TR/0000132/2022 SUBALAYA /236 /2024 S.D.J.M.,BIRAMAHARAJPUR(Sonepur )
144	D-CRLMC/17935/2025 CRLMC/2288/2025	STATE OF ODISHA MANOJ PRADHAN@MANOJ KUMAR PRADHAN VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	GR/0000721/2024 RAIKIA /57 /2008 3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP
145	D-CRLMC/18014/2025 CRLMC/2289/2025	STATE OF ODISHA AJU@SK.AZHARUDDIN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	ST/0000025/2013 NISCHINTAKOILI /83 /2018 A.D.J.,SALIPUR(Cuttack)
146	D-CRLMC/18436/2025 CRLMC/2290/2025	STATE OF ODISHA ARAKHITA BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ST/0000022/2022 KODALA /99 /2014 A.D.J.,KODALA(Ganjam)
147	D-CRLMC/18461/2025 CRLMC/2291/2025	STATE OF ODISHA RANJAN KUMAR ROUT VS STATE OF ODISHA	SAILABALA JENA VS	ST/0000002/2023 / /0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0001596/2022

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148	D-CRLMC/18620/2025 CRLMC/2292/2025	RUPADHAR KALO VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /423 /2020 S.D.J.M.,BARGARH(Bargarh ) CT/0001058/2020
149	D-CRLMP/18218/2025 CRLMP/751/2025	DHRUBA CHARAN KHATUA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	//0 ( //
150	D-CRLMP/18343/2025 CRLMP/752/2025	BIGYAN KUMAR BISWAL VS I.I.C, BALIANTA POLICE STATION	MANORANJAN KHATUA VS	//0 S.D.J.M.,CUTTACK SADAR(Cuttack) ICC/0000320/2021
151	D-CRLMP/18117/2025 CRLMP/753/2025	MONALISHA PATRA VS STATE OF ODISHA	GYANENDRA KUMAR PARIDA VS	//0 ( //
152	D-CRLMP/18402/2025 CRLMP/754/2025	SUJATA PATTNAIK VS STATE OF ODISHA	MANAS RANJAN DHAL VS	KHURDA PS /248 /2025 ( //
153	D-CRLMP/18615/2025 CRLMP/755/2025	CHITTARANJAN MOHANTY VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	//0 ( //
154	D-CRLMP/17959/2025 CRLMP/756/2025	PABITRA BHOI VS STATE OF ODISHA	DAYANIDHI MOHANTY VS	PURI TOWN /71 /2025 ( //
155	D-CRLREV/18020/2025 CRLREV/307/2025	MEGHNAD PADHAN VS ASHOK KUMAR SINHA	NIRANJAN SINGH (1) VS	//0 A.D.J.,TITILAGARH(Balangir) CRA/0000004/2023
156	D-FAO/23925/2025 FAO/283/2025	THE MANAGER, CLAIMS, CHOLA MS GENERAL INSURANCE COMPANY LIMITED, VS PRASANTA KUMAR NANDA	BESIRIJA PRASAD DUTTA VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000013/2024
157	D-FAO/24006/2025 FAO/284/2025	THE MANAGING DIRECTOR, M/S. THE NEW INDIA ASSURANCE CO. LTD., MUMBAI VS M. RABI PATRA	PRAMOD KUMAR TRIPATHY VS	// COMMNR. FOR EMPLOYEES COMPENS EC/0000014/2020
158	D-FAO/22797/2025 FAO/285/2025	STATE OF ODISHA VS MANOJ KUMAR SAMAL	SANJIB KUMAR SWAIN,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000163/2022
159	D-FAO/23932/2025	MANAGER LEGAL, CHOLA M/S. GENERAL INSURANCE CO. LTD.,BBSR	GIRIJA PRASAD DUTTA	//

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	FAO/286/2025	VS DOLAGOBINDA MUDULI	VS	ADM COMNR.FOR WORKMEN COMPEN EC/0000013/2019
160	D-MACA/19566/2025 MACA/704/2025	MUKTIKANTA PARIDA VS MD. AFROZ	GAJENDRANATH ROUT VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000038/2020
161	D-MACA/21484/2025 MACA/705/2025	SHRIRAM GENERAL INSURANCE CO. LTD. VS SUBHADRA MINZ	ADAM ALI KHAN VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000152/2022
162	D-MACA/24430/2025 MACA/706/2025	THE NATIONAL INSURANCE CO.LTD., BBSR VS SITA SAHOO	BIJOY DASMOHAPATRA VS	// 9TH M.A.C.T., BHUBANESWAR(Khordha Mac/0000237/2018
163	D-MACA/23172/2025 MACA/707/2025	SRIDHAR SWAIN VS MANGARAJ BEHERA	PRADEEP KUMAR MISHRA VS	// IV M.A.C.T,CUTTACK(Cuttack) Mac/0000160/2015
164	D-MACA/23195/2025 MACA/708/2025	PRASANTA KUMAR BEHERA VS KALANDI NAIK	PRADEEP KUMAR MISHRA VS	// 4TH M.A.C.T.,ANGUL(Anugul ) Mac/0000095/2017
165	D-MATA/22643/2025 MATA/247/2025	PRAVAS RANJAN SAHU VS SASMITA SAHU	DEEPALI MAHAPATRA VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000037/2020
166	D-MATA/24144/2025 MATA/248/2025	LIPSA NAYAK VS SATYAJIT ROUT	BHASKAR CHANDRA PANDA VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000492/2023
167	D-RSA/24576/2025 RSA/309/2025	BARENDRA KUMAR DAS VS THE EXECUTIVE OFFICER, BALASORE MUNICIPALITY,BALASORE	SAIBRATA RATH VS	// DISTRICT & SESSIONS JUDGE,BALASO RFA/0000038/2023
168	D-TRPCRL/17711/2025 TRPCRL/45/2025	ALOK KUMAR PANI VS NAMITA PANIGRAHI	PRAVAT KUMAR MOHANTY VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur Crp/0000052/2024
169	D-WA/18239/2025 WA/990/2025	STATE OF ODISHA VS DAYANIDHI MISHRA	SASWAT DAS,A.G.A VS	// () //
170	D-WA/18428/2025 WA/991/2025	STATE OF ODISHA VS	JATESWAR NAYAK,A.G.A VS	// () ()

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171	D-WA/18443/2025 WA/992/2025	PURNA CHANDRA DALAI MALATI BHOI VS STATE OF ODISHA	SURYAKANTA DASH VS	// // 0 //
172	D-WA/18172/2025 WA/993/2025	STATE OF ODISHA VS PANCHANANA DEHURY	SASWAT DAS, A.G.A VS	// 0 //
173	D-WA/18173/2025 WA/994/2025	STATE OF ODISHA VS BISWANATH PANDA	SASWAT DAS, A.G.A VS	// 0 //
174	D-WA/15006/2025 WA/995/2025	AMRUTANKA DAS VS SNEHALATA DAS	MAMATA MISHRA VS	// 0 //
175	D-WA/18212/2025 WA/996/2025	STATE OF ODISHA VS PANCHANAN PANDA	SASWAT DAS, A.G.A. VS	// 0 //
176	D-WA/18456/2025 WA/997/2025	STATE OF ODISHA VS BIDYADHAR MAHARANA	SURYA NARAYAN PATNAIK, A.G.A VS	// 0 //
177	D-WA/18488/2025 WA/998/2025	STATE OF ODISHA VS RAMANCHAL DEHURY	SONAK MISHRA, A.S.C VS	// 0 //
178	D-WA/19908/2025 WA/999/2025	MADHUSMITA SUBUDHI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
179	D-WP(C)/22196/2025 WP(C)/17388/2025	JYOTSNARANI BEHERA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //
180	D-WP(C)/24700/2025 WP(C)/17389/2025	BHIMSEN MANGARAJ VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	// 0 //
181	D-WP(C)/23354/2025 WP(C)/17390/2025	MD HABIBULLAH KHAN VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //

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182	D-WP(C)/24644/2025 WP(C)/17391/2025	BENUDHAR NAYAK VS THE STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //
183	D-WP(C)/18242/2025 WP(C)/17392/2025	UNION OF INDIA VS ASWINI KUMAR PRADHAN	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
184	D-WP(C)/25033/2025 WP(C)/17393/2025	DEBENDRA ROUT VS CUTTACK MUNICIPAL CORPORATION	GYANA RANJAN MAHAPATRA VS	// 0 //
185	D-WP(C)/24791/2025 WP(C)/17394/2025	SANDEEP DAS VS ODISHA INFORMATION COMMISSION, BBSR	RAKESH BEHERA VS	// 0 //
186	D-WP(C)/24810/2025 WP(C)/17395/2025	SK. OHAB VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
187	D-WP(C)/23736/2025 WP(C)/17396/2025	SACHIN TANDI VS STATE OF ODISHA	SANKAR PRAASAD PANI VS	// 0 //
188	D-WP(C)/25158/2025 WP(C)/17397/2025	BATAKRUSHNA SAHOO VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //
189	D-WP(C)/24799/2025 WP(C)/17398/2025	DIBA TUDU VS STATE TAX OFFICER GST MAYURBHANJ CIRCLE	MADHAB LAL AGARWAL VS	// 0 //
190	D-WP(C)/24872/2025 WP(C)/17399/2025	BHAJA GOBINDA ROURAY VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
191	D-WP(C)/23016/2025 WP(C)/17400/2025	SANTOSHI BEHERA VS STATE OF ODISHA	BISWA RANJAN DAS VS	// 0 //
192	D-WP(C)/21981/2025 WP(C)/17401/2025	SK. AMZAT VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
193	D-WP(C)/22923/2025	SABITA CHOUDHURY	PRABODHA CHANDRA NAYAK	//

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	WP(C)/17402/2025	VS COMMISSIONER OF CT AND GST, CUTTACK	VS	0 //
194	D-WP(C)/24971/2025 WP(C)/17403/2025	SUSAMA DASH VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
195	D-WP(C)/24687/2025 WP(C)/17404/2025	SUKHEN CHANDRA DANDAPAT VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
196	D-WP(C)/24683/2025 WP(C)/17405/2025	UPENDRA SETHI VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //
197	D-WP(C)/22282/2025 WP(C)/17406/2025	M/S. SRI JAGANNATH ALLOYS PRIVATE LIMITED, SUNDARGARH VS CHIEF COMMISSIONER GST AND CENTRAL EXCISE, BBSR	CHITTA RANAJAN DAS VS	// 0 //
198	D-WP(C)/25258/2025 WP(C)/17407/2025	BISHNU PRASAD SAHU VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //
199	D-WP(C)/24777/2025 WP(C)/17408/2025	ABHISEK PANI VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
200	D-WP(C)/20990/2025 WP(C)/17409/2025	GOUTAM PANDA VS STATE OF ORISSA	PADMAJA PATTNAIK VS	// 0 //
201	D-WP(C)/25311/2025 WP(C)/17410/2025	SUJATA SAHOO VS CHAIRMAN ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR	SITAKANTA HOTA VS	// 0 //
202	D-WP(C)/24631/2025 WP(C)/17411/2025	NRUSINGHA CHARAN MOHAPATRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
203	D-WP(C)/24414/2025 WP(C)/17412/2025	RABINARAYAN SAHOO VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
204	D-WP(C)/23281/2025 WP(C)/17413/2025	RAJ KISHOR DASH VS	ASHIS KUMAR MISHRA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/25095/2025 WP(C)/17414/2025	THE STATE OF ODISHA PARIKHITA SAHOO VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// // 0 //
206	D-WP(C)/24895/2025 WP(C)/17415/2025	HEMANT KUMAR BEHERA VS UNION OF INDIA	BIJAY JENA VS	// 0 //
207	D-WP(C)/23182/2025 WP(C)/17416/2025	JAYASHRI CHOUDHURY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
208	D-WP(C)/24352/2025 WP(C)/17417/2025	DR.SOUMYA RANJAN DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
209	D-WP(C)/25135/2025 WP(C)/17418/2025	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
210	D-WP(C)/25201/2025 WP(C)/17419/2025	BHABATRANA BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //
211	D-WP(C)/23506/2025 WP(C)/17420/2025	DR. PRADYUMNA KUMAR PADHAN VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
212	D-WP(C)/23186/2025 WP(C)/17421/2025	JUDHISTHIR BADATYA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
213	D-WP(C)/25208/2025 WP(C)/17422/2025	PRASANTA KUMAR PARIDA VS ASST REGISTRARFOF COOPERATIVE SOCIETIES, BANKI CIRCLE	SHAKTI DATTA TRIPATHY VS	// 0 //
214	D-WP(C)/24818/2025 WP(C)/17423/2025	SRIKANTA KUMAR ACHARYA VS THE STATE OF ODISHA	PRINCE PATNAIK VS	// 0 //
215	D-WP(C)/23561/2025 WP(C)/17424/2025	RAMA CHANDRA SAHOO VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/23187/2025 WP(C)/17425/2025	AMAR SINGH BENGRA VS STATE OF ODISHA	TUSAR KANTI PRAHARAJ VS	// 0 //
217	D-WP(C)/23608/2025 WP(C)/17426/2025	PADMALOCHAN BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
218	D-WP(C)/25315/2025 WP(C)/17427/2025	RAKESH PRADHAN VS RTO, JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// 0 //
219	D-WP(C)/24159/2025 WP(C)/17428/2025	ROJALIN DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
220	D-WP(C)/24416/2025 WP(C)/17429/2025	MD USMAN KHAN VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
221	D-WP(C)/24422/2025 WP(C)/17430/2025	DEBENDRA KUMAR SETHY VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
222	D-WP(C)/25007/2025 WP(C)/17431/2025	RAKHI NAG VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
223	D-WP(C)/24425/2025 WP(C)/17432/2025	RABINDRA KUMAR PANDA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
224	D-WP(C)/19912/2025 WP(C)/17433/2025	BANAMALI BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
225	D-WP(C)/25057/2025 WP(C)/17434/2025	M/S S.N.S. INDUSTRIAL WORKS PVT.LTD., ANGUL VS STATE BANK OF INDIA, SME BRANCH, ANGUL	PRAJNA SARITA MOHANTY VS	// 0 //
226	D-WP(C)/24925/2025 WP(C)/17435/2025	SUJATA PANDA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
227	D-WP(C)/24313/2025	KIRANBALA SWAIN	SIDDHARTH PRASAD MISHRA	//

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### CASES REGISTERED REPORT AS ON :25/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17436/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/24376/2025 WP(C)/17437/2025	GOKULANANDA NAIK VS STATE OF ODISHA	SOUMENDRA PATTANAIAK VS	// 0 //
229	D-WP(C)/25417/2025 WP(C)/17438/2025	SABITA SETHI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
230	D-WP(C)/25368/2025 WP(C)/17439/2025	MURALIDHAAR NAYAK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
231	D-WP(C)/17678/2025 WP(C)/17440/2025	BASUDEV MALLICK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
232	D-WP(C)/24680/2025 WP(C)/17441/2025	MANJULATA BARIK VS STATE OF ODISHA	CHANDRA KANT KHATUA VS	// 0 //
233	D-WP(C)/24426/2025 WP(C)/17442/2025	BALARAM PARIDA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
234	D-WP(C)/21749/2025 WP(C)/17443/2025	JAYANTI NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	// 0 //
235	D-WP(C)/24428/2025 WP(C)/17444/2025	LAXMIDHAR NAYAK VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
236	D-WP(C)/24391/2025 WP(C)/17445/2025	MANORAMA PATRA VS COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANIZATION, BANGALORE	BYOMAKESH TRIPATHY VS	// 0 //
237	D-WP(C)/24347/2025 WP(C)/17446/2025	KISHORE CHANDRA BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
238	D-WP(C)/24429/2025 WP(C)/17447/2025	SUBASH CHANDRA NAYAK VS	PRABIN DAS VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/24407/2025 WP(C)/17448/2025	STATE OF ODISHA SURENDRA NATH DASH VS COMMISSIONER, CT AND GST, ODISHA, CUTTACK	SATYABRATA MOHAPATRA VS	// // 0 //
240	D-WP(C)/24434/2025 WP(C)/17449/2025	SRIDHAR PARIDA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
241	D-WP(C)/24436/2025 WP(C)/17450/2025	BIJAYA KUMAR TRIPATHY VS STATE OF ODISHA	PRABIN DAS VS	// 0 //
242	D-WP(C)/24569/2025 WP(C)/17451/2025	SUBAL PRASAD GADATIA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
243	D-WP(C)/22315/2025 WP(C)/17452/2025	SANJAY KUMAR VS CHIEF COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	CHITTA RANAJAN DAS VS	// 0 //
244	D-WP(C)/24651/2025 WP(C)/17453/2025	MANJULA NAYAK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
245	D-WP(C)/24591/2025 WP(C)/17454/2025	BHASKARNANDA MISHRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
246	D-WP(C)/22937/2025 WP(C)/17455/2025	TILOTTAMA NAYAK VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
247	D-WP(C)/24650/2025 WP(C)/17456/2025	JIPUNA DANGREE VS THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR	BHABANI PRASAD MOHANTY VS	// 0 //
248	D-WP(C)/24523/2025 WP(C)/17457/2025	AJIT KUMAR BEURAY VS ASST. COMMISSIONER, GOVT. OF INDIA, MINISTRY OF FINANCE DEPT. OF REVENUE, CUTTACK	NALINI KUMAR JENA VS	// 0 //
249	D-WP(C)/25408/2025 WP(C)/17458/2025	DR. CHOUDHURY BALADEV PRASAD NANDA VS STATE OF ORISSA	SAIBRATA RATH VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/25338/2025 WP(C)/17459/2025	KALINGA WARRIORS (PARTNERSHIP FIRM), CUTTACK VS SAMBALPUR UNIVERSITY	PRABODHA CHANDRA NAYAK VS	// 0 //
251	D-WP(C)/25409/2025 WP(C)/17460/2025	SOUMYA RANJAN TRIPATHY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
252	D-WP(C)/24639/2025 WP(C)/17461/2025	SURESH MALLICK VS STATE OF ODISHA	AMITAV DAS VS	// 0 //
253	D-WP(C)/25040/2025 WP(C)/17462/2025	M/S KHIRODINI INFRASTRUCTURE, KENDUJHAR VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, KEONJHAR DIVISION, BBSR	KAJAL SAHOO VS	// 0 //
254	D-WP(C)/21417/2025 WP(C)/17463/2025	NARAYAN CHANDRA MALLA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// 0 //
255	D-WP(C)/25432/2025 WP(C)/17464/2025	SUSANTA KUMAR MOHAPATRO VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
256	D-WP(C)/25271/2025 WP(C)/17465/2025	LOTUS KUMAR PANDA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
257	D-WP(C)/25385/2025 WP(C)/17466/2025	TRINATH PRADHAN VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	// 0 //
258	D-WP(C)/25250/2025 WP(C)/17467/2025	GHANA TUDU VS EXCISE COMMISSIONER ODISHA , CUTTACK	BASUDEV PUJARI VS	// 0 //
259	D-WP(C)/24580/2025 WP(C)/17468/2025	BISHWA BIPLAB MOHANTA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
260	D-WP(C)/23520/2025 WP(C)/17469/2025	BHIMA ROHIDAS VS HARIPRIYA ROHIDAS @ CHINMAYEE ROHIDAS	ASWINI KUMAR DASH VS	// 0 //
261	D-WP(C)/23921/2025	SURA PRADIP MOHANTY	GOUTAM KUMAR ACHARYA	//

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### CASES REGISTERED REPORT AS ON :25/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17470/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/25244/2025 WP(C)/17471/2025	JASMINE SUBHADARSHINI SAHOO VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
263	D-WP(C)/24293/2025 WP(C)/17472/2025	NITYANANDA PAL VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
264	D-WP(C)/25273/2025 WP(C)/17473/2025	SUBASH CHANDRA SAHOO VS SUPERINTENDING ENGINEER, (ELECTICALS), TPCODL, CUTTACK	JAMINIKANTA DAS VS	// 0 //
265	D-WP(C)/25274/2025 WP(C)/17474/2025	RAMESH CHANDRA BAG VS STATE OF ODISHA	PRADEEP KUMAR MAHAPATRA VS	// 0 //
266	D-WP(C)/25297/2025 WP(C)/17475/2025	SASMITA PARHI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
267	D-WP(C)/21598/2025 WP(C)/17476/2025	PRAFULLA KUMAR BHUYAN VS STATE OF ODISHA	ASUTOSH MOHANTY VS	// 0 //
268	D-WP(C)/24522/2025 WP(C)/17477/2025	LALU PRASAD ROUT VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
269	D-WP(C)/25275/2025 WP(C)/17478/2025	SAJAYA LAXMI DASH @ TRIPATHY VS COMMISSIONER CUM SECY, HEALTH AND FAMILY WELFARE DEPT,BBSR	PRADEEP KUMAR MAHAPATRA VS	// 0 //
270	D-WP(C)/24996/2025 WP(C)/17479/2025	DR.PRADIPTA KISHORE DASH VS STATE OF ODISHA	BIPLAB MOHANTY VS	// 0 //
271	D-WP(C)/24756/2025 WP(C)/17480/2025	SMC OF GARADESWAR U.P. SCHOOL, JAJPUR VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
272	D-WP(C)/24913/2025 WP(C)/17481/2025	SACHIT KUMAR ACHARYA VS	NITYABRATA BEHURIA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/20215/2025 WP(C)/17482/2025	STATE OF ODISHA JHARANA PANDA VS	DILIP KUMAR SAHU VS	// // ()
274	D-WP(C)/18162/2025 WP(C)/17483/2025	STATE OF ODISHA EXECUTIVE ENGINEER(ELECTRICAL), BED, BASTA(TPNODL) VS	LALIT KUMAR MOHAPATRA VS	// // ()
275	D-WP(C)/24368/2025 WP(C)/17484/2025	SRINIBASA PARIDA KISHORE CHANDRA BEHERA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
276	D-WP(C)/25055/2025 WP(C)/17485/2025	STATE OF ODISHA KARTIKA CHNADRA BEHERA VS	SOUBHAGYA SWAIN VS	// // ()
277	D-WP(C)/25320/2025 WP(C)/17486/2025	STATE OF ODISHA UMAKANTA BEHERA VS	CHITTA RANJAN PATTNAIK VS	// // ()
278	D-WP(C)/25133/2025 WP(C)/17487/2025	STATE OF ODISHA BASANTA @ PRASANTA KUMAR PRADHAN VS	SUSANTA KUMAR MISHRA VS	// // ()
279	D-WP(C)/24862/2025 WP(C)/17488/2025	STATE OF ODISHA PIONEER GNM NURSING SCHOOL, BBSR VS	DEVI PRASAD DASH VS	// // ()
280	D-WP(C)/25206/2025 WP(C)/17489/2025	STATE OF ODISHA RAJ KISHORE BARIK VS	ARIJEET MISHRA VS	// // ()
281	D-WP(C)/25449/2025 WP(C)/17490/2025	THE CHIEF MANAGER, RESERVE BANK OF INDIA, BBSR SUDHABANTI SAHOO VS	DURGESH NARAYAN RATH VS	// // ()
282	D-WP(C)/25294/2025 WP(C)/17491/2025	STATE OF ODISHA SANGRAM KESHARI PATRA VS	DEEPAK RANJAN PARIDA VS	// // ()
283	D-WP(C)/25442/2025 WP(C)/17492/2025	PUSHPANJALI ROUT TARNASEN MOHANTA VS	ITISHREE TRIPATHY VS	// // ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :25/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/25034/2025 WP(C)/17493/2025	BHAJAMAN BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
285	D-WP(C)/24951/2025 WP(C)/17494/2025	PRAVAT KUMAR PATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
286	D-WP(C)/25325/2025 WP(C)/17495/2025	RABINDRA DIXIT VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //
287	D-WP(C)/25522/2025 WP(C)/17496/2025	TOSHANAND BAGH @ TOSANAND BAGH VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
288	D-WP(C)/25038/2025 WP(C)/17497/2025	MANA KHILLA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
289	D-WP(C)/25044/2025 WP(C)/17498/2025	JAGANNATH BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
290	D-WP(C)/24956/2025 WP(C)/17499/2025	ANSUMAN BARIK @ ANSHUMAN BARIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
291	D-WP(C)/25045/2025 WP(C)/17500/2025	BHAGABANA DORA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
292	D-WP(C)/17296/2025 WP(C)/17501/2025	ANSHUMAN MOHAPATRA VS EXECUTIVE DIRECTOR, PSG (Agri AND MSE) FINANCIAL INCLUSION, MUMBAI	HAREKRUSHNA DASH VS	// 0 //
293	D-WP(C)/25051/2025 WP(C)/17502/2025	ARUNDHATI MISHRA VS THE ASSISTANT COMMISSIONER OF STATE TAX,BARBIL,JAJPUR CIRCLE	BIJAY PANDA VS	// 0 //
294	D-WP(C)/25028/2025 WP(C)/17503/2025	M/S MOHAPATRA INDUSTRIES, NAYAGARH VS THE A.O. CUM BRANCH MANAGER, STATE BANK OF INDIA, NAYAGARH	RAJKISHORE SWIN VS	// 0 //
295	D-WP(C)/22749/2025	IPSITA BEHERA	DILLIP KUMAR MOHAPATRA	//

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### CASES REGISTERED REPORT AS ON :25/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17504/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/25388/2025 WP(C)/17505/2025	SUNIL KUMAR PATRO VS MAHANTA SRI KARIRAM DAS	SATYANARAYAN MOHAPATRA VS	// 0 //
297	D-WP(C)/25129/2025 WP(C)/17506/2025	BRAHMANANDA DASH PATTAJOSHY VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
298	D-WP(C)/24478/2025 WP(C)/17507/2025	BINOD BEHERA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
299	D-WP(C)/25204/2025 WP(C)/17508/2025	GANGADHAR PANIGRAHI @GANGADHAR PANIGRAHY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
300	D-WP(C)/25209/2025 WP(C)/17509/2025	RAJAKISHORE BARIK VS THE CHIEF MANGER, RESERVE BANK OF INDIA, BBSR	ARIJEET MISHRA VS	// 0 //
301	D-WP(C)/24479/2025 WP(C)/17510/2025	ATISH BEHERA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
302	D-WP(C)/24884/2025 WP(C)/17511/2025	ANITA SAHOO VS THE AUTHORIZED OFFICER, AXIS BANK, TRISHUL, AHMEDBAD	AMIYA KUMAR TARAI VS	// 0 //
303	D-WP(C)/25383/2025 WP(C)/17512/2025	BACHAN KUMAR PRADHAN VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
304	D-WP(C)/24723/2025 WP(C)/17513/2025	MD. SHAKIL VS THE ASSESSING OFFICER-CUM-SDO (TPCODL), NIALI ELECTRICAL SUB-DIVISION, CUTTACK	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
305	D-WP(C)/24485/2025 WP(C)/17514/2025	SHANTILATA GOUDA VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	// 0 //
306	D-WP(C)/25211/2025 WP(C)/17515/2025	RAJAKISHORE BARIK VS	ARIJEET MISHRA VS	// 0

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### CASES REGISTERED REPORT AS ON :25/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WP(C)/19740/2025 WP(C)/17516/2025	THE CHIEF MANAGER, RESERVE BANK OF INDIA, BBSR BRAJA KISHORE BAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// // ()
308	D-WP(C)/25194/2025 WP(C)/17517/2025	SACHIDANANDA DASH VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// // ()
309	D-WP(C)/22793/2025 WP(C)/17518/2025	RUPALI MALIK VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	// // ()
310	D-WP(C)/24690/2025 WP(C)/17519/2025	PITAMBAR GIRI VS STATE OF ODISHA	JAYANANDA JENA VS	// // ()
311	D-WP(C)/21627/2025 WP(C)/17520/2025	KADAMBINI BAGHASINGH VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// // ()
312	D-WP(C)/24354/2025 WP(C)/17521/2025	AMARENDRA DASH VS BIOTECH INDIA LTD, DELHI	PRASANT KISHORE RAY VS	// // ()
313	D-WP(C)/25410/2025 WP(C)/17522/2025	CITY NET PLAZA, SUNDARGARH VS MOHANADI COAL FIELD LTD., SUNDARGARH	PRASANTA KUMAR SATAPATHY VS	// // ()
314	D-WP(C)/24191/2025 WP(C)/17523/2025	SUJATA DAS VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	// // ()
315	D-WPCRL/18700/2025 WPCRL/77/2025	PRATIVARANI SETHY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	PAHALA /96 /2025 // ()
316	D-ABLAPL/18276/2025 ABLAPL/7417/2025	KABITA SENAPATI VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /558 /2024 // ()
317	D-ABLAPL/18359/2025 ABLAPL/7418/2025	DEBARAJ JENA @ MITU VS STATE OF ODISHA	BISWARANJAN DALAI VS	BANKI /199 /2025 // ()

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### CASES REGISTERED REPORT AS ON :25/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/18292/2025 ABLAPL/7419/2025	BIRANCHI MAHARANA VS STATE OF ODISHA	DUSHAMANTA KUMAR BISWAL VS	ASTARANGA MARINE PS /17 /2025 () //
319	D-ABLAPL/18691/2025 ABLAPL/7420/2025	PRABHUDUTTA @ PRABHUPADA MISHRA @ PRABHU PRASAD VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /319 /2025 () //
320	D-ABLAPL/17267/2025 ABLAPL/7421/2025	RINKI PRADHAN VS STATE OF ODISHA	SHISHIR KUMAR SAMAL VS	NAUGAON /86 /2022 () //
321	D-ABLAPL/18705/2025 ABLAPL/7422/2025	KAMALAKANTA SAHU VS STATE OF ODISHA	ACHYUTA PRIYADARSAN MISHRA VS	NILGIRI /157 /2025 () //
322	D-ABLAPL/18383/2025 ABLAPL/7423/2025	DHANANJAYA BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	LARAMBA /127 /2021 () //
323	D-ABLAPL/17419/2025 ABLAPL/7424/2025	SUSANTA SEKHAR TIADI VS STATE OF ODISHA	LAXMIPRIYA DASH VS	KAPTIPADA /131 /2025 () //
324	D-ABLAPL/18715/2025 ABLAPL/7425/2025	KALPATARU DHIR VS STATE OF ODISHA	ARADA JENA VS	KOREI /169 /2025 () //
325	D-ABLAPL/17447/2025 ABLAPL/7426/2025	P.VENKATESWAR RAO VS STATE OF ODISHA	BISWARANJAN DALAI VS	PADWA /59 /2025 () //
326	D-ABLAPL/18721/2025 ABLAPL/7427/2025	PRAFULLA KUMAR SUBUDHI VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
327	D-ABLAPL/18728/2025 ABLAPL/7428/2025	SISHIRA @ SHISHIRA PALEI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /813 /2024 () //
328	D-ABLAPL/18759/2025 ABLAPL/7429/2025	SHUSANTA NAYAK VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	PIRAHAT P.S /106 /2025 () //
329	D-ABLAPL/17937/2025	CHANDAN KHATUA	RUDRA NARAYAN PARIJA	DHAMARA PS /26 /2025

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	ABLAPL/7430/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/18462/2025 ABLAPL/7431/2025	GIRIDHAR BHOI VS STATE OF ODISHA	SATYASHREE MOHANTY VS	NIMAPADA /159 /2025 () //
331	D-ABLAPL/17998/2025 ABLAPL/7432/2025	KALPANA KHATUA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	DHAMARA PS /26 /2025 () //
332	D-ABLAPL/18532/2025 ABLAPL/7433/2025	MD. SHAHID @ SAHID VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	DHANUPALI /148 /2025 () //
333	D-ABLAPL/18547/2025 ABLAPL/7434/2025	AMITABHA PARICHHA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	JAGANNATHA PRASAD /172 /2025 () //
334	D-ABLAPL/18662/2025 ABLAPL/7435/2025	ARUN KUMAR PARIDA @ KULU PARIDA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /173 /2025 () //
335	D-ABLAPL/18576/2025 ABLAPL/7436/2025	RANJAN KUMAR MALLIK VS STATE OF ODISHA	KABIRAJ PRADHAN VS	RANPUR /177 /2025 () //
336	D-ABLAPL/16972/2025 ABLAPL/7437/2025	BANAMALI JENA VS STATE OF ODISHA	PRAHALLAD MAHALI VS	MARSHAGHAI /97 /2025 () //
337	D-ABLAPL/18579/2025 ABLAPL/7438/2025	PABITRA BISWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /156 /2025 () //
338	D-ABLAPL/18283/2025 ABLAPL/7439/2025	TASHYAP ROUT VS STATE OF ODISHA	ANSHUMAN PANDA VS	BOLANGIR TOWN /183 /2025 () //
339	D-ABLAPL/17604/2025 ABLAPL/7440/2025	ARAKHITA PRADHAN VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	BHADRESWAR /102 /2025 () //
340	D-ABLAPL/17608/2025 ABLAPL/7441/2025	PURBA KHILLA @ KHILLO VS	DIPTI RANJAN BHOKTA VS	POTTANGI /51 /2025 ()

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341	D-ABLAPL/17669/2025 ABLAPL/7442/2025	STATE OF ODISHA KETA BAHADUR VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	// NIMAKHANDI /252 /2024 () //
342	D-ABLAPL/17912/2025 ABLAPL/7443/2025	JAYANTI @ KAYANTI NAIK VS STATE OF ODISHA	NRUPENDRA NARAYAN BAGH VS	DORAGUDA PS /63 /2025 () //
343	D-ABLAPL/18084/2025 ABLAPL/7444/2025	PADMALAVA @ PADMANABHA ROUT VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	ASTARANGA /119 /2025 () //
344	D-ABLAPL/18656/2025 ABLAPL/7445/2025	SAHIL SANYASI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /16 /2025 () //
345	D-ABLAPL/18630/2025 ABLAPL/7446/2025	DUKHIA PANNA VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	BANDOMUNDA /112 /2025 () //
346	D-ABLAPL/18446/2025 ABLAPL/7447/2025	SANJIB KUMAR PRADHAN VS STATE OF ODISHA	CHINMAYA MISHRA VS	KENDRAPARA SADAR /254 /2025 () //
347	D-ABLAPL/18666/2025 ABLAPL/7448/2025	JASOBANTA SAHU VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDABALI /205 /2025 () //
348	D-ABLAPL/18499/2025 ABLAPL/7449/2025	GANDARBHA ROUT VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS	MALKANGIRI /261 /2025 () //
349	D-ABLAPL/18531/2025 ABLAPL/7450/2025	SUDAM SAHU VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH SADAR /33 /2025 () //
350	D-ABLAPL/18537/2025 ABLAPL/7451/2025	RAJESH SAMANTASINGHAR VS STATE OF ODISHA	CHINMAY MOHANTY VS	INDUSTRIAL ESTATE PS /135 /2025 () //
351	D-ABLAPL/18632/2025 ABLAPL/7452/2025	RABI NARAYAN MAJHI @ RABI MAJHI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	BANDOMUNDA /113 /2025 () //

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352	D-ABLAPL/18584/2025 ABLAPL/7453/2025	BIJAYA NAHAK @ BIJAYA KUMAR NAHAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DIGAPAHANDI /235 /2023 () //
353	D-ABLAPL/18643/2025 ABLAPL/7454/2025	PRITI RANJAN PUHAN @ PRITIRANJAN PUHAN @ TRUPTI RANJAN PUHAN @ NANDGYANA RANJAN DHAL VS STATE OF ODISHA	VS	AUL /210 /2025 () //
354	D-ABLAPL/18629/2025 ABLAPL/7455/2025	BULU GADANAYAK @ GARNAIK VS STATE OF ODISHA	SABYASACHI MISHRA VS	BALIMI /124 /2025 () //
355	D-ABLAPL/18647/2025 ABLAPL/7456/2025	KAMAL KUMAR GOYAL VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAHMANITARANG /270 /2025 () //
356	D-ABLAPL/18650/2025 ABLAPL/7457/2025	ASHOK KUMAR ROUL VS STATE OF ODISHA	GAUTAM SIDDIQUE VS	CHANDABALI /219 /2025 () //
357	D-ABLAPL/18655/2025 ABLAPL/7458/2025	SURESH HANTAL VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	POTTANGI /49 /2025 () //
358	D-ABLAPL/18672/2025 ABLAPL/7459/2025	DEBASISH DAS VS STATE OF ODISHA	DHANOJ KUMAR SAHOO VS	BHOGRAI /191 /2025 () //
359	D-ABLAPL/18661/2025 ABLAPL/7460/2025	BRAHMANANDA BISWAL VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	KONARK /59 /2020 () //
360	D-ABLAPL/18683/2025 ABLAPL/7461/2025	DEEPAK DASH @ DEEPAK KUMAR DASH VS STATE OF ODISHA	ANSHUMAN PANDA VS	SORO /452 /2025 () //
361	D-ABLAPL/18261/2025 ABLAPL/7462/2025	PRANITA PRIYADARSHINI VS STATE OF ODISHA	RITA SINGH VS	KENDRAPARA /117 /2025 () //
362	D-ABLAPL/18684/2025 ABLAPL/7463/2025	LIPUNI DAS VS STATE OF ODISHA	DEBASHIS ROUTRAY VS	NAYAPALLI P.S. /75 /2024 () //
363	D-ABLAPL/18685/2025	DILLIP KUMAR BAG @ RAJA	ANSHUMAN PANDA	NILGIRI /204 /2025

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	ABLAPL/7464/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/17546/2025 ABLAPL/7465/2025	SUSHANTA DAS VS STATE OF ODISHA	SARADA PRASAD DASH VS	SIMULIA /284 /2025 () //
365	D-ABLAPL/17736/2025 ABLAPL/7466/2025	SUSAMARANI SAMANTARAY VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	PHULBANI TOWN /134 /2025 () //
366	D-ABLAPL/17812/2025 ABLAPL/7467/2025	NAMITA MOHAPATRA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	JODAPADAR /34 /2025 () //
367	D-ABLAPL/18689/2025 ABLAPL/7468/2025	HALADHAR DASH VS STATE OF ODISHA	ANSHUMAN PANDA VS	SORO /452 /2025 () //
368	D-ABLAPL/18760/2025 ABLAPL/7469/2025	DHANESWAR SAHOO VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	TIHIDI /200 /2025 () //
369	D-ABLAPL/17992/2025 ABLAPL/7470/2025	ABHIRAM BIBAR VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	CHANDRAPUR /8 /2021 () //
370	D-ABLAPL/18761/2025 ABLAPL/7471/2025	SAMARENDRA MALLICK VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	TIHIDI /151 /2025 () //
371	D-ABLAPL/17993/2025 ABLAPL/7472/2025	BIJAYA KUMAR MAHARANA VS STATE OF ODISHA	MANORANJAN PADHI VS	RANPUR /129 /2025 () //
372	D-ABLAPL/18866/2025 ABLAPL/7473/2025	UTTAM URMA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BAUNISUNI /18 /2025 () //
373	D-ABLAPL/18480/2025 ABLAPL/7474/2025	SANTOSH PRASAD MOHANTY VS STATE OF ODISHA	LALITENDU MISHRA VS	RAMBHA (KHALLIKOTE) /773 /2024 () //
374	D-ABLAPL/18871/2025 ABLAPL/7475/2025	BIJAYA @ BIJOY KUMAR PRADHAN VS	JUGALA KISHORE PANDA VS	PUINTALA /168 /2025 ()

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375	D-ABLAPL/18762/2025 ABLAPL/7476/2025	STATE OF ODISHA PRAKASH MALIK VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	// TIHIDI /62 /2025 () //
376	D-ABLAPL/18769/2025 ABLAPL/7477/2025	ANITA SAHOO VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// INFOCITY PS /264 /2025 () //